

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.11/MP/2024

Subject : Petition under Section 66 of The Electricity Act, 2003 read with the Regulation 25 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2021 for approval of Renewable Energy Certificates single-sided reverse auction contract, Renewable Energy Certificates single-sided forward auction contract and continuous matching mechanism for REC trading.

Date of Hearing : **20.3.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Exchange of India Limited (PXIL).

Respondent : Grid Controller of India Limited (GCIL).

Parties Present : Ms. Shriya Gambhir, Advocate, PXIL
Shri Kashif Usman, GCIL
Shri Kailash Chand, GCIL
Shri Alok Mishra, GCIL
Shri Gajendra Sinh, GCIL

Record of Proceedings

At the outset, the learned counsel for the Petitioner submitted that pursuant to the direction of the Commission, the Petitioner has made wide publicity of its proposed contract by uploading it on its website for inviting comments from the stakeholders and general public. Learned counsel sought permission to file an affidavit in this regard.

2. Considering the request of the learned counsel for the Petitioner, the Commission permitted the Petitioner to file its additional affidavit within a week with an advance copy to the Respondent, who may file its response thereon within three weeks thereafter.

3. The Petition will be listed for the hearing on **21.6.2024**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)